

से दिल्ली के पानी की जरूरत पूरी होती है और वह पानी राजाब और उत्तर प्रदेश के किसानों को फलों के पानी का काट कर दिया जाता है जिससे कि खेतान पर प्रतिकूल प्रभाव पड़ता है तो क्या सरकार कोई ऐसा तरीका बना रही है या सोच रही है कि ट्यूबवैल आदि लगा कर पानी के पाना का प्रबंध किया जाय और जो पानी ग्रामों काटा जाता है वह खेतों को निजाले और किसानों को खेतों के लिए उचित मात्रा में पानी उपलब्ध किया जा सके ?

**Dr. K. L. Rao:** After all Delhi is a city on the Jamuna bank and is entitled to have water as much as any other city. But I quite appreciate that the farmer should not be deprived of water. After all the consumption of water here is but small compared to what is used in agricultural practice. Nevertheless every step is being taken to strike tubewells and improve the supply of water from the underground sources also. The Ramganga and other reservoirs when they are constructed, will step up the Delhi water supply.

#### WRITTEN ANSWERS TO QUESTIONS

##### Kosi river

\*1639. **Shri Dhuleshwar Meena:**  
**Shri Ramachandra Ulaka:**

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 450 on the 10th March, 1966 and state:

(a) whether the report of the Technical Committee set up by the Government of Bihar to examine the residual problems of Kosi river has since been received; and

(b) if so, the decision of Government thereon?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) and (b). The report of the Technical Committee which was presented to the Bihar Government on the 7th

May, 1966 is now under the consideration of the State Government.

##### Development of Hill areas

\*1640. **Shri N. R. Laskar:**  
**Shri L. L. Dhar Kotaki:**  
**Shri R. Barua:**

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that the Government of Assam have approached the Central Government for assistance in a special programme to be taken up for the development of agriculture and allied subjects in hill areas; and

(b) if so, the reaction of Government in the matter?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta):** (a) and (b). No request for Central assistance for agricultural and other projects for hill areas in Assam has been received from the State Government. However, the Joint Centre-State Study Team on the development of Assam hill districts is shortly expected to submit its detailed proposals.

##### Raids in Bombay and Rajasthan

1641. **Shri Nardeo Snatak:**  
**Shri R. S. Tiwary:**  
**Shri A. S. Saigal:**  
**Shri Ram Swarup:**

Will the Minister of Finance be pleased to refer to reply given to Starred Question No. 1117 on the 14th April, 1966 regarding raids in Bombay and Rajasthan and state:

(a) the time by which Government propose to complete investigations;

(b) whether the valuables are kept in the custody of the Reserve Bank of India or not; and

(c) if not, the agency in whose custody and the place where these valuables have been kept and the arrangements made for its safety?

**The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):**

(a). The investigations are likely to be completed within two months of the disposal of the writ petitions, which have been filed by the assessee before the Rajasthan High Court.

(b) and (c). The cash has been deposited with the Reserve Bank of India. The gold seized by the Income-tax Department has in turn been seized by the Central Excise Authorities under the Gold Control Rules and deposited with Treasury Officer, Jaipur. The ornaments and silver utensils are kept in safes in the Income-tax Office Strong Room. An armed guard is posted to ensure safety.

#### **Industrial Development of Hill Areas**

\*1642. **Shri R. Barua:**

**Shri P. C. Borooah:**

**Shri Brij Basi Lal:**

**Shri Viswa Nath Pandey:**

**Shri Braj Biharj Mehrotra:**

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether Government propose to constitute a separate body consisting of the representatives of the Centre, Assam Government and Hill districts to undertake industrial and transport development of the area;

(b) if so, whether Government will assure the financial assistance to execute the programme so drawn up; and

(c) the recommendations made by Shri Tarlok Singh, Member, Planning Commission who recently made a survey in Assam?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta):**

(a) No such proposal is under consideration of the Government.

(b) Does not arise.

(c) The Study Team is engaged in finalising its proposals in consultation with the Government of Assam.

#### **Aid from U.K.**

1643. **Shri P. C. Borooah:** Will the Minister of Finance be pleased to state:

(a) whether U.K. has lately spelt out her intention to contribute towards the fulfilment of the Fourth Five Year Plan of India through Aid India Consortium;

(b) if so, the amount of aid proposed to be extended to India by U.K.; and

(c) Government's reaction thereto?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) to (c). U.K., as a member of the Aid India Consortium, is expected to consider specifically India's Fourth Plan requirements only in the Consortium meeting to be held later in this year under the auspices of the World Bank. However pending this meeting the U.K. has made available to Government of India an aid of £17 million (Rs. 22.67 crores) as an advance instalment of its normal aid pledge for 1966-67. The Government of India has warmly welcomed this assistance.

#### **Central Control of Irrigation Projects**

\*1644. **Shri R. S. Pandey:**

**Shri Shree Narayan Das:**

**Shri P. C. Borooah:**

**Shri N. R. Laskar:**

**Shri Onkar Lal Berwa:**

**Shri Brij Raj Singh:**

**Shri Linga Reddy:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Central Government have decided to take over 8 or 9 irrigation projects which are now in different stages of construction in different parts of the country;

(b) if so, the names of the irrigation projects which are likely to be taken over by Government; and